

\222

C.A.No. 3700-3712 OF 2001
ITEM No.11

Court No. 1

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA NOS. 1 & 16 in CA Nos. 3706 & 3703/2001 (C.A. Nos. 3700-3712/2001)

A.P.S.R.T.C.

Appellant (s)

VERSUS

REGIONAL TRANSPORT AUTHORITY & ORS.

Respondent (s)

(For vacating stay, deletion/impleadment)
(With Office Report)

Date : 15/07/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Ms. K Amareswari, Sr. Adv.
Mr. G Ramakrishna Prasad, Adv.
Mr. Mohd. Wasay Khan, Mr. K C Sudershan,
Mr. Jayanth Muthu Raj and Mr. K V Ramakrishna,
Adv.

For Respondent (s) Mr. L Nageswara Rao, Sr. Adv.

Mr. T N Rao, Adv.

Ms. K Amareswari, Sr. Adv.
Mrs. Anjani Aiyagari, Adv.

Mr. T.V. Ratnam, Adv.
Mr. K Subba Rao, Adv.

Mr. R Santhanakrishnan, Adv.
Mr. D. Mahesh Babu, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I....T.....T.....T.....T.....T.....T.....T.....T.....J.R

I.A. No. 1 is dismissed.

I.A. No. 16 be listed along with the appeal.

(D.P. WALIA)
Court Master

(S.L. GOYAL)
Court Master